



2026:DHC:6644



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**
CNR No. DLHC010020952026
+ **OMP (ENF.) (COMM.) 21/2026**
NATIONAL RESEARCH DEVELOPMENT CORPORATION

.....Decree Holder

Through: Mr. J.M. Kalia, Mr. Siddhartha
Shukla and Mr. Dhruv Kalia,
Advocates.

versus

PARK CONTROLS AND COMMUNICATION

.....Judgement Debtor

Through: Mr. Hari S., Mr. Rohit Jolly,
Mr. Raghav Sachdev and Mr.
Hemant Meena, Advocates.

CORAM:**HON'BLE MR. JUSTICE OM PRAKASH SHUKLA****ORDER(ORAL)**

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13.08.2026

1. In view of the directions passed today in I.A. No. 11952/2026 in O.M.P. (COMM) 386/2024, whereby the entire decretal amount along with up-to-date interest is directed to be deposited within four weeks, learned Counsel for the Decree Holder seeks to withdraw the present enforcement petition, with liberty to file a fresh petition as and when the need arises.

2. In view of the aforesaid, the leave and liberty as prayed, is granted.

3. The petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J**AUGUST 13, 2026/pa**